

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

D.A. NO. 462/80

DECIDED ON : 28.10.1991

SURENDER GHAN KORKTA

APPLICANT

VS

UNION OF INDIA & ORS

RESPONDENTS

Shri A. K. Pathak, counsel for the applicant

Shri A. K. Behra, proxy counsel for Shri P. H.

Ramchandani, counsel for the respondents

CORAM : HON'BLE MR. P. C. JAIN, MEMBER (A)

ORDER (ORAL)

Learned counsel for the applicant prays for withdrawal of the DA. The DA is accordingly dismissed as withdrawn. Parties to bear their own costs.

Decd. 28/10/91
(P. C. Jain)
Member (A)